

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 218
164/252/ND/2020

IN THE MATTER OF:

M/s. Ashiana Builders Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section

Under Section 252

**Order delivered on 04.11.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

**:Mr. Viresh B. Saharya, Advocate
along with Mr. Akshat Agarwal,
Advocate**

For the ROC

:Mr. Mitika Raja, AROC

For the Income Tax Department

**:Mr. Kunal Sharma, Sr. St.
counsel along with Mr. Sutaksh
Saini, Advocate**

ORDER

Heard the submissions made by the counsel for the appellants, let this matter be listed on 11.11.2020.

- S d -

**(V.K. Subburaj)
Member (T)**

- S d -

**(P.S.N. Prasad)
Member (J)**

(HK)